

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 4828
ANSWERED ON 21ST AUGUST, 2025

INCLUSION OF TRADITIONAL SPICE CLUSTERS UNDER PMFME

4828. SHRI PRAVEEN KHANDELWAL:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether Khari Baoli and surrounding spice clusters in Chandni Chowk have been included under any scheme of the Government such as the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) or the One District One Product (ODOP) and if so, the details thereof;
- (b) the number of micro food processors from the constituency who have availed support under the above-mentioned schemes; and
- (c) whether the Government plans to upgrade processing, packaging or cold storage infrastructure in such traditional markets and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country including NCT of Delhi. The Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products.

Bakery Products have been identified as ODOP for the district of Central Delhi based on the recommendations of UT Government. The scheme envisages support for ODOP as well as Non-ODOP in UT of Delhi including Khari Baoli and surrounding spice clusters of Chandni Chowk. Under the PMFME Scheme, 20 loans have been sanctioned for micro food processing enterprises under credit linked subsidy in Central Delhi out of which 1 loan has been sanctioned for Spice based micro food processing enterprises.

(c): Under the PMFME Scheme, the following support is provided to eligible applicants for setting up/ upgradation of micro food processing enterprises and also establishment of Common Infrastructure facilities:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit for Plant and Machinery & Technical Civil Work;

(ii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure facilities having food processing line along with Common Infrastructure/ value chain/ incubation centre for financial assistance under the component.
